

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**W.P. (PIL) No. 2202 of 2019**

Pankaj Kumar Yadav ... .. Petitioner

Versus

The State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner: Mr. Rajeev Kumar, Advocate  
For the Respondents-State: Mr. Rajiv Ranjan, Advocate General  
For the C.A.G.: Mr. Amit Kumar Verma, Advocate  
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**Oral Order**  
**08/Dated: 24.07.2020**

As prayed, four weeks' time is granted to the respondents to file  
its response in this matter.

Put up on 21.08.2020 by way of last indulgence.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**